

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/84/2016
NAME OF THE PETITIONER(S) : K. B. Vijay
NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others
UNDER SECTION : 111, 397/398 & 403


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Arthiban Vijay A.K for K. Crownham Kumar	Counsel for Petition	<u>Arthiban</u>
2.	Adv. Manjula devi KSR & Co	Counsel for 3, 4, 5.	
3.	D. Jayalalithi Adv. for Senior Counsel R. Sankaranarayanan	for propand party	D. Jayalalithi

ORDER

Counsel representing both the parties are present. Counsel for respondents prayed time for making submissions. Time extended at request for hearing submissions in CA 1/2012 and CA 1/2014. Put up on 10.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

bc